

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1322**  
**TO BE ANSWERED ON FEBRUARY 09, 2023**

**RESIDENTIAL UNITS**

**NO. 1322. DR. T. SUMATHY (a) THAMIZHACHI THANGAPANDIAN:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the Government has made any assessment of the requirement/shortage and actual availability of residential units in the country;**
- (b) if so, the details thereof, State-wise particularly in Tamil Nadu;**
- (c) the details of the housing schemes being implemented in the country;**
- (d) the amount of funds allocated and released during the last three years and the current year, scheme and State-wise;**
- (e) whether the housing schemes being implemented by the Government have been unsuccessful in fulfilling the housing needs of the people; and**
- (f) if so, the reaction of the Government thereto and strategies to tackle the same?**

**ANSWER**

**THE MINISTER OF STATE IN THE**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**(SHRI KAUSHAL KISHORE)**

**(a) to (f) 'Land' and 'Colonisation' are State subjects. Schemes related to housing in their respective areas are implemented by States/Union Territories (UTs). However, Government of India is supplementing the efforts of States/ UTs by providing Central assistance under Pradhan Mantri Awas Yojana-Urban (PMAY-U) since June, 2015 to provide pucca house with basic civic amenities to all eligible urban beneficiaries. The scheme has four verticals namely (i) Beneficiary-led individual house construction or enhancement (BLC) (ii) Affordable Housing in Partnership (AHP) (iii) Credit-Linked Subsidy Scheme (CLSS) and (iv) "In-Situ" Slum Redevelopment (ISSR). PMAY-U adopts a cafeteria approach giving option to eligible beneficiaries to choose any one of the above vertical suitable to their need.**

**PMAY-U is a demand driven scheme and Government of India has not fixed any target for construction of houses. States/ UTs had undertaken demand survey under PMAY-U for assessing actual demand of housing and assessed a demand of 112.24 lakh houses in 2017-18. However, during implementation phase, some more people became eligible and they were also covered under the scheme.**

**Based on the project proposals submitted by States/ UTs, a total of 122.69 lakh houses were sanctioned up to 31.03.2022. Of the sanctioned houses, 107.55 lakh have been grounded for construction; of which 68.02 lakh are completed/ delivered to beneficiaries as on 23.01.2023. State/ UT – wise details of houses sanctioned under verticals of PMAY-U including the State of Tamil Nadu are at Annexure-I.**

**State/ UT – wise details of Central assistance sanctioned and released since inception along with Central assistance released during last three years and current year under PMAY-U are at Annexure-II.**

**PMAY-U scheme period has been extended up to 31.03.2024, except Credit Linked Subsidy Scheme (CLSS) vertical, to complete all the houses sanctioned till 31.03.2022 in States/ UTs without changing the funding pattern and implementation methodology. During the extended period, no additional houses will be sanctioned. However, within an overall ceiling of 122.69 lakh houses sanctioned till 31.03.2022, States/ UTs may be sanctioned houses under BLC vertical against curtailment of non-starter houses under BLC, AHP and ISSR verticals of PMAY-U.**

**States/ UTs have been advised to expedite the construction of sanctioned houses so that all houses are completed within the stipulated timeline as per Detailed Project Reports. Ministry regularly monitors progress of the scheme through periodic review meetings, video-conferences and field visits.**

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**State/UT wise details of houses sanctioned under various schemes/verticals of PMAY-U  
including the State of Tamil Nadu**

[as on 23rd Jan, 2023]

Sr. No.	Name of the State/ UT	Credit Linked Subsidy Scheme (CLSS)	In-situ Slum Redevelopment (ISSR)	Affordable Housing in Partnership (AHP)	Beneficiary Led Construction (BLC)	Houses Sanctioned (Nos)
1	Andhra Pradesh	66,108	1,617	2,68,002	17,39,038	20,74,765
2	Bihar	20,424	11,276	-	2,95,615	3,27,315
3	Chhattisgarh	37,952	300	47,593	2,20,189	3,06,034
4	Goa	3,145	-	-	5	3,150
5	Gujarat	6,60,351	87,449	1,73,962	1,38,614	10,60,376
6	Haryana	45,429	3,593	50,000	67,649	1,66,671
7	Himachal Pradesh	2,544	300	-	10,405	13,249
8	Jharkhand	15,196	3,931	32,701	1,82,541	2,34,369
9	Karnataka	1,07,554	23,125	3,47,453	2,28,188	7,06,320
10	Kerala	32,820	2,118	970	1,30,753	1,66,661
11	Madhya Pradesh	1,75,343	8,123	51,200	7,25,590	9,60,256
12	Maharashtra	6,30,192	1,46,199	4,12,509	3,23,089	15,11,989
13	Odisha	12,844	17,595	20,920	1,62,486	2,13,845
14	Punjab	49,464	1,025	570	81,836	1,32,895
15	Rajasthan	1,50,059	21,908	33,580	71,199	2,76,746
16	Tamil Nadu	1,21,332	4,880	1,54,484	4,08,158	6,88,854
17	Telangana	88,895	1,198	1,59,372	-	2,49,465
18	Uttar Pradesh	1,56,988	8,409	1,33,248	13,91,028	16,89,673
19	Uttarakhand	20,133	3,130	17,304	22,195	62,762
20	West Bengal	85,950	472	3,542	6,01,182	6,91,146
<b>Sub- total (States) :-</b>		<b>24,82,723</b>	<b>3,46,648</b>	<b>19,07,410</b>	<b>67,99,760</b>	<b>1,15,36,541</b>
21	Arunachal Pradesh	73	1,536	-	7,393	9,002
22	Assam	3,820	108	128	1,57,420	1,61,476
23	Manipur	233	-	-	55,804	56,037
24	Meghalaya	205	-	-	4,554	4,759
25	Mizoram	2,236	142	-	38,378	40,756
26	Nagaland	40	1,054	-	31,241	32,335
27	Sikkim	189	-	-	515	704
28	Tripura	2,857	3,005	1,000	87,300	94,162
<b>Sub- total (N.E. States) :-</b>		<b>9,653</b>	<b>5,845</b>	<b>1,128</b>	<b>3,82,605</b>	<b>3,99,231</b>
29	A&N Island (UT)	24	-	329	25	378
30	Chandigarh (UT)	1,271	-	-	-	1,271
31	UT of DNH & DD	7,330	-	1,726	1,424	10,480
32	Delhi (UT)	30,194	-	-	-	30,194
33	J&K (UT)	3,437	-	1,008	44,701	49,146
34	Ladakh (UT)	54	369	-	943	1,366
35	Lakshadweep (UT)	-	-	-	-	-
36	Puducherry (UT)	2,178	-	-	14,216	16,394
<b>Sub- total (UT) :-</b>		<b>44,488</b>	<b>369</b>	<b>3,063</b>	<b>61,309</b>	1,09,229
<b>Grand Total :-</b>		<b>25,36,864</b>	<b>3,52,862</b>	<b>19,11,601</b>	<b>72,43,674</b>	<b>120.45 Lakh*</b>

\* Out of 122.69 lakh houses sanctioned as on 31.3.2022, 2.24 lakh non-starter houses have been curtailed by some States against which States to put up new proposals under BLC.

**State/UT wise details of Central assistance sanctioned and released since inception along with Central assistance released during last three years and current year under PMAY-U**

[as on 23rd Jan, 2023]

Sr. No.	Name of the State/ UT	Central assistance Sanctioned (₹ in Crore)	Central assistance released (₹ in Crore)	Central assistance released during last three years & current year (FY 2019-20 to 2022-23) (₹ in Crore)
1	Andhra Pradesh	31,622.09	17,803.47	13,254.09
2	Bihar	5,153.40	2,571.47	1,875.78
3	Chhattisgarh	4,849.88	3,513.28	2,664.83
4	Goa	74.60	70.99	59.27
5	Gujarat	21,913.30	17,125.77	11,948.20
6	Haryana	2,953.74	1,425.79	959.39
7	Himachal Pradesh	241.08	179.27	153.50
8	Jharkhand	3,686.64	2,535.21	1,645.80
9	Karnataka	11,587.96	6,256.79	4,276.93
10	Kerala	2,759.58	1,935.63	1,681.29
11	Madhya Pradesh	15,822.64	12,893.92	9,886.18
12	Maharashtra	27,690.75	16,356.34	11,444.62
13	Odisha	3,344.18	2,091.34	1,484.47
14	Punjab	2,339.21	1,546.26	1,234.28
15	Rajasthan	5,262.89	3,780.21	2,694.96
16	Tamil Nadu	11,253.10	8,885.30	7,308.92
17	Telangana	4,465.81	3,145.79	1,561.52
18	Uttar Pradesh	26,638.08	21,018.32	18,147.32
19	Uttarakhand	1,159.41	731.56	499.30
20	West Bengal	11,094.38	6,627.12	4,166.56
<b>Sub- total (States) :-</b>		<b>1,93,912.73</b>	<b>1,30,493.82</b>	<b>96,947.24</b>
21	Arunachal Pradesh	189.92	146.19	85.52
22	Assam	2,445.88	1,313.79	1,300.07
23	Manipur	841.20	435.57	304.39
24	Meghalaya	72.34	29.66	22.46
25	Mizoram	624.88	206.13	187.53
26	Nagaland	511.02	306.96	214.17
27	Sikkim	11.95	7.09	4.06
28	Tripura	1,513.52	1,146.40	674.53
<b>Sub- total (N.E. States) :-</b>		<b>6,210.72</b>	<b>3,591.78</b>	<b>2,792.73</b>
29	A&N Island (UT)	5.87	1.99	1.89
30	Chandigarh (UT)	29.03	27.51	22.82
31	UT of DNH & DD	221.50	191.93	150.47
32	Delhi (UT)	696.94	660.44	369.69
33	J&K (UT)	756.15	369.43	209.07
34	Ladakh (UT)	31.10	22.21	14.14
35	Lakshadweep (UT)	-	-	-
36	Puducherry (UT)	258.30	172.60	120.06
<b>Sub- total (UT) :-</b>		<b>1,998.90</b>	<b>1,446.10</b>	<b>888.13</b>
<b>Grand Total :-</b>		<b>2.02 Lakh Cr.</b>	<b>1.36 Lakh Cr.</b>	<b>1.01 Lakh Cr.</b>